employees of M/s. International Academy of Indian Culture, Hauz Khas, New Delhi are covered by the Employees Provident Fund Act ;

(b) whether Government are aware that the management have discharged about 40 employees for making the demands ; and

(c) if so, steps proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) The management have made a representation against their coverage under the Act and the matter is still under consideration of Government in consultation with the provident fund authorities.

(b) and (c). The matter falls within the sphere of action of the Delhi Administration which has reported that no dispute has been received by it in this regard during recent years.

Subsidy on Sale of Transistors to Farmers

2972. SHRI N. K. SANGHI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to subsidise the sale of medium wave teansistor radios to the farmers ; and

(b) if so, whether any scheme has been finalised in this regard and what will be the approximate subsidy per radio ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) A scheme in this connection is under consideration of the Government of India.

दिल्ली में ईदगाह स्थित बूचड़खाने का स्थानान्तरण

2973. श्री ओंकार लाल बेरवा : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या ईदगाह रोड दिल्ली स्थित बूचड़खाने को पीरागढ़ी स्थानान्तरित करने के बारे में सरकार को कोई ज्ञापन प्राप्त हुआ है जिसमें इस कदम पर बड़ा असंतोष व्यक्त किया गया है ; और

(ख) यदि हां, तो सरकार का उस पर क्या कार्यवाही करने का विचार है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहिब शिन्दे) : (क) और (ख). दिल्ली प्रशासन तथा दिल्ली विकास अधिकरण से जानकारी इकट्ठी की जा रही है और प्राप्त होते ही सभा-पटल पर रख दी जायेगी ।

Withdrawal of Subsidies from Agricultural Inputs

2974. SHRI D. N. PATODIA :
SHRI YASHWANT SINGH KUSHWAH :
SHRI SITARAM KESRI :
SHRI ONKAR LAL BERWA :
SHRI RAGHUVIR SINGH SHASTRI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are considering to withdraw all subsidies on agricultural inputs like fertilisers, pesticides, seeds and minor irrigation works ;

(b) whether the move is likely to retard the progress that has been made in the sphere of agriculture during the last few years ; and

(c) if not, in what way Government propose to improve the existing agricultural financing schemes to ensure that the progress in the field of agriculture is maintained ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir, except for small farmers and other weaker sections of farming community and also for programmes in special areas like hill areas, scarcity areas and other backward areas.

(b) No, Sir.

(c) The increased production resulting from the application of various inputs in-

cluding irrigation, is proving attractive and remunerative to the farmers at present level of prices. Besides, considerable progress is being made in augmenting the supplies of credit for agricultural requirements through institutional agencies like Land Development Banks, Co-operatives, Agricultural Refinance Corporation, Agro-Industries Corporation, Commercial Banks etc. It is envisaged to make specific provisions in the new Fourth Plan (1969-74) for support from the Central and State Governments for achieving substantial increases in the supply of institutional finance for agricultural purposes to the advantage of all sections of farming pupulation.

राजस्थान, हरयाणा और गुजरात में रेगिस्तानी क्षेत्रों का विकास

2974. **श्री रघुवीर सिंह शास्त्री :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान, हरियाणा तथा गुजरात में रेगिस्तानी क्षेत्रों के विकास में अब तक कोई प्रगति नहीं हुई है ;

(ख) यदि हां तो इसके क्या कारण हैं ; और

(ग) यदि नहीं, तो प्रत्येक राज्य में अब तक कितने एकड़ मरुभूमि खेतीयोग्य बनाई गई है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहिब शिन्दे) : (क) से (ग). पिछले कुछ समय से राजस्थान, गुजरात और हरयाणा में रूक्ष और अर्धरूक्ष क्षेत्रों के विकास का प्रश्न भारत सरकार के विचाराधीन है । राष्ट्रीय रूक्ष क्षेत्र अनुसंधान संस्थान, जोधपुर तथा कुछ अन्य एजेन्सियां, घास-भूमि-सुधार, वनारोपण, रेत टीला स्थिरीकरण, संरक्षी फार्मिंग आदी में अनुसंधान कर रही हैं । एक मरुस्थल विकास बोर्ड की भी स्थापना कर दी गई है । चतुर्थ पंचवर्षीय योजना में सम्मिलित करने के लिये राजस्थान, गुजरात और हरियाणा के मरु क्षेत्रों में चारागाहों के विकास; भूमि संरक्षण वनारोपण, कृषि विकास आदि के लिये बोर्ड ने 10 करोड़ रुपये व्यय करने वाले एक कार्यक्रम की सिफारिश की है । निधियों की कमी के कारण चतुर्थ पंचवर्षीय योजना में, इस कार्यक्रम के लिये केवल 2.00 करोड़ रुपये की व्यवस्था की गई है । योजना की अवधि में, संहत और सुपरिभाषित क्षेत्रों में चुने हुए क्षेत्र की समुचितता पर आश्रित, कार्य की विशिष्ट मदों को लेने का प्रस्ताव है । इस केन्द्रीय क्षेत्र प्रायोजना के अन्तर्गत राज्य सरकारों द्वारा कार्यान्वयन के लिये ब्यौरेवार योजनायें अभी तैयार की जा रही है और आशा है कि अगले वित्तीय वर्ष के दौरान कुल योजनाओं पर कार्य प्रारम्भ कर जायेगा

Construction of Houses for Iron Ore Workers in Orissa

2976. SHRI CHINTAMANI PANIGRAHI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have sanctioned any subsidy out of the Iron Ore Welfare Fund for construction of houses for iron ore workers in Orissa iron ore mining areas ;

(b) if so, the amount sanctioned and utilised from 1966-67 to 1968-69, year-wise ;

(c) the number of houses built so far and their location ;

(d) whether the iron ore workers fund has any office in Orissa ; and

(e) if so, where and the amount of rent being paid monthly for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) 1966-67

Amount sanctioned—Rs. 2 lakhs.

Amount utilised—Nil.

The various formalities for transfer of land in favour of the Central Government could not be completed.

1967-68

Amount sanctioned—Rs. 1.045 lakhs

Amount utilised—Rs. 1 lakh.